

PROFORMA FOR DECLARATION OF ASSETS
(As on 31.03.2012)

Name of Officer (In Full) : Smt. Pallavi Tiwari

Date of Birth : 21.09.1980

Present post held : 4th Civil Judge, Class II, Raipur

Immovable Property				
Name of District Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, State in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
1	2	3	4	5
1 Distt - Bhojpur, Ara Sadar, Vill - Shivpur Dihari (Bihar)	One House	15 Acres	Late. Suresh Tiwari, Grand Father- In law	Ancestral property.
2 Distt - Bhojpur, Ara Sadar, Mohalla - Babu Bazar, Ara (Bihar)	One House		Smt. Indravaso Devi, Grand Mother - In law	---
3 Varanasi, A 10/14 A, Prahalad Ghat, Varanasi (U.P.)	One House		Shri Dwarika Nath Tiwari and Shri Ramji Tiwari, Uncle In law and Father In law	---
Movable Property (Valued Above 25000/- of Rs.)				
Name of Articles				
1. Tata Indica (4 Wheeler) CG - 10 F - 2739 - Rs. 2,69,448.00				
2. Sony Handy Cam - Rs. 39,990.00				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) -				
1. Approx 610 gm Gold of Rs. 17,50,000/- (approx)				
2. Approx 150 gm Silver of Rs. 9,000/- (approx)				

Pallavi
10/1/13

Share / Debentures

Name of Issuing Company 1	Nos. of Shares 2
Infrastructure Bond of L & T Infrastructure Finance Co. Ltd.	20

Life Insurance Policy & Others

Name of Issuing Company 1	Amount 2
1. Life Insurance Corporation of India	Sum Insured - Rs. 2,00,000.00, (Bima Gold) : Premium payable Rs. 6,599.00 yearly
2. Life Insurance Corporation of India	Sum Insured - Rs. 1,00,000.00, (Money Plus) : Premium payable Rs. 10,000.00 yearly
3. Life Insurance Corporation of India	Sum Insured - Rs. 1,50,000.00, (Jeevan Aastha) : Single Premium Rs. 24,795.00
4. Life Insurance Corporation of India	Sum Insured - Rs. 50,000.00, (Jeevan Sneha) : Premium payable Rs. 3,545.00 yearly
5. SBI Life, Smart ULIP	Installment Premium Rs. 50,000, In three term

Bank Deposits / Securities & Investments

	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	--	--	--
2) Savings Bank A/C	State Bank of India	Bilaspur	Rs. 13,542.00
	State Bank of India	Raipur (Earlier collectorate branch, Ambikapur)	Rs. 1,60,759.00
3) PPF	State Bank of India	Collectorate Branch, Ambikapur	Rs. 1,88,471.00
4) GPF	--	--	--
5) NSS	--	--	--
6) Others	--	--	--

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note :- The expected declaration of assets is subject to Provision of C.G. Civil Services (Conduct) Rules 1965.


 10/11/13
Signature & Date